NOTIFICATION No. 34/2018

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice of Shri Asis Kumar Mongal, Assistant Commissioner in the office of the Chief Commissioner of CGST & Central Excise, Ranchi Zone for voluntary retirement from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 9th August, 2018.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

(Notification No. 34/2018 (F.No. A-33025/32/2018-Ad.II dated 09.08.2018.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. The Chief Commissioner of CGST & Central Excise, Ranchi Zone, Central Revenue Building (Annexe), Bir Chand Patel Path, Patna - 800001 (Copy of vigilance status of the officer is enclosed).
3. Ps to MOS(R)/FS/SS/JS(Hqrs)/Dir(Hqrs)/Ad.I.
4. PS to Chairman, CBEC/All Members (CBEC)/Commissioner (Coordination-CBEC/DS(Ad.II)/DS(Ad.V).
5. Pr.ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
6. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
7. SO(P)/Ad.V/Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.